

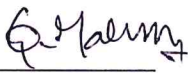
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 182/252/HDB/2017
NAME OF THE COMPANY	School Serv ( India) Solutions Private Limited
NAME OF THE PETITIONER(S)	School Serv ( India) Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MAHESH GRANDHI	FCS Company Secretary	mahesh.gpa@gmail.com 9246118232	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Mahesh Grandhi, Learned FCS, for the Applicant Company.

Post the case on 15.11.2017 for clarification.

  
Member (T)  
Bm

  
Member (J)